

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4637  
ANSWERED ON:23.04.2013  
COAL SAMPLING MECHANISM  
Adhi Sankar Shri

**Will the Minister of COAL be pleased to state:**

(a) whether the coal sampling provisions, at present, provides for a joint sampling mechanism at the loading end which has been claimed to be inefficient by power producers including NTPC Ltd.; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): There is a provision in the Fuel Supply Agreement (FSA) between the coal supplying company and power houses for joint sampling at the loading ends. As per Fuel Supply Agreement, supply of coal to Power Stations is made under joint sampling and analysis at loading ends and payment of coal by the Power Stations is made as per analyzed grade. Besides, provisions are also stipulated in the FSA for compensation of stones (+250mm size), jointly measured at the power house end in every month. These provisions are part of FSA which was duly agreed / accepted and signed by the coal companies and the consumers.